

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13012/01/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)


....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 22nd March, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri 1) Mohd. Aslam, 2) Anil Kumar Ojha, 3) Smt. Sadhna Rani (Thakur), 4) Naveen Srivastava, 5) Syed Aftab Husain Rizvi, 6) Ajai Tyagi, and 7) Ajai Kumar Srivastava-I, to be an Additional Judges of the Allahabad High Court, in that order of seniority.

The appointment of Smt. Sadhna Rani (Thakur), S/Shri Syed Aftab Husain Rizvi, and Ajai Kumar Srivastava-I, would be for a period of two years with effect from the date they assume charge of their respective offices. However, the period of appointment of S/Shri Mohd. Aslam, Anil Kumar Ojha, Naveen Srivastava, and Ajai Tyagi, would be with effect from the date they assumes charge of their offices till 14th January, 2023, 1st July, 2022, 19th December, 2021 and 31st December, 2022 respectively.


22/3/2021
(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

Dated 22.03.2021

No. K. 13012/01/2020-US.II

Copy to:-

- 1 S/Shri i) Mohd. Aslam, ii) Anil Kumar Ojha, iii) Smt. Sadhna Rani (Thakur), iv) Naveen Srivastava, v) Syed Aftab Husain Rizvi, vi) Ajai Tyagi, and vii) Ajai Kumar Srivastava-I, C/o Registrar General, Allahabad High Court, Prayagraj.
- 2 The Secretary to Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister Uttar Pradesh, Lucknow.
- 4 The Secretary to Chief Justice, Allahabad High Court, Prayagraj.
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Prayagraj.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J)/JS (Appts.)/ Director (Appts.)/S.O.(Appts).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(Arun Kumar Aggarwal)
Section Officer(Appointments)